

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EP NO. 4 OF 2018 IN
APPEAL NO. 346 OF 2016**

Dated: 11th September, 2019

In the matter of:

Balarch Renewable Energy Pvt. Ltd.

.... Appellant(s)

Versus

Haryana Electricity Regulatory Commission &Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **07.11.2019.**

Court Master/PS

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